

research organisations with work undertaken in defence research laboratories and in work of relevance to the armed forces. Several distinguished scientists, connected with Defence Research are also being involved in the research committees of civilian agencies. For instance, the Scientific Adviser to the Minister of Defence is being nominated as a Member of the CSIR Society; whereas DGSIR and Secretary, Department of Science and Technology is a Member of the Defence Research and Development Council and of the Radar and Communications Board.

Shortage of cement

391. SHRI V. S. VIJAYA RAGHAVAN: Will the Minister of INDUSTRY be pleased to state:

- (a) whether there is an acute shortage of cement in the country;
- (b) the gap between the production and demands; and
- (c) the steps taken by Government to relieve the shortage?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) Availability of cement in the country has been less than the demand. Working Group on Cement Industry set up by Planning Commission for 1978—83 had assessed the demand as 25.92 million tonnes for the year 1979-80. Production during this year has been, however, only 17.62 million tonnes.

(c) The Government are making every effort to increase the availability of cement in the country by better utilisation of existing capacities, sanctioning new capacities and imports.

Setting up of State and District level Integration Committee

392. SHRI K. PRADHANI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Central Government have suggested to the States the

setting up of State and district level integration committees, formulation of codes of conduct for political parties and students and revision of history books, to remove the communal bias; if any; and

(b) if so, the measures adopted by the Central Government for permanent integration amongst the people?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) It has been suggested to the State Governments|U.T. Administrations that Integration Committees or Ekta Samities should be constituted on a permanent basis in all districts at the district and the Station House levels and in communally sensitive districts at the Sub Divisional, Tehsil and Mohalla levels also, with proper and balanced representation of minority communities.

In the recent Conference of Governors and Chief Ministers on law and order and allied matters held on 8th April, 1980, it was concluded that a code of conduct should be evolved for political parties.

The Ministry of Education has been designated as the nodal Ministry for all complaints about communal bias in History text books and for their revision to remove this bias. A programme for scrutiny of text books from the point of view of national integration has, in fact, been undertaken by that Ministry. Since this is a continuing exercise, that Ministry keeps on scrutinising text books and takes appropriate action in the matter.

(b) A decision has been taken to reactivate the National Integration Council and these and other allied matters will be further considered by it.